

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 563/MP/2014**

Subject : Petition under Regulation 12 and Regulation 13 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2014

Date of hearing : 6.8.2015

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Monnet Ispat and Energy Limited

Respondents : Chhattisgarh State Load Dispatch Centre and others

Parties present : Shri Avinash Menon, Advocate, MIEL  
Shri Rahul Singh, Advocate, MIEL  
Ms. Abilia Zaidi, NLDC, POSOCO  
Shri Shubham Arya, Advocate

**Record of Proceedings**

Learned proxy counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 18.8.2015.

**By order of the Commission**  
**Sd/-**  
**(T. Rout)**  
**Chief (Law)**